

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-26(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY: Prideco Commercial Projects Pvt. Ltd.
Vs
Era Infra Engineering Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1)	MR. SANTOSH KUMAR, ADV		FOR	
2)	MR. RAJU RANJAN, MISHRA, ADV		PETITIONER	
3)	MR. ANANT A. PANGI, ADV		(OPR. CR.)	

ORDER

Order reserved.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017